

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-108/2011(Pt.)/9723/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Neiko Akami,
Registrar, Gauhati High Court,
Kohima Bench, Kohima

Dated Guwahati, 5th November, 2022.

Sub:- Casual Leave.

Ref:- Letter No. HC(K)05/2018/REG/524 dated 04.11.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 07.11.2022 along with station leave permission**, has been granted. The Joint Registrar (Judicial), Gauhati High Court, Kohima Bench has been allowed to remain in charge of the Registry during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo no.NO.HC.VII-108/2011(Pt.)/9724/A. dtd. --- , 05-11-2022

Copy to:

1. The Project Manager, Gauhat High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)